

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No.: 441/Acctt
Date: 09.02.22

Permission is hereby accorded in favour of Ms. Amandeep Kour, 1st Addl. Munsiff Forest Magistrate, Jammu to attend two days online training on 'Role of Judiciary in forest and Wildlife' to be conducted on 9th & 10th of February, 2022 from residence.

Therefore, Munsiff JMIC, Jammu shall look after the routine work of the court of the 1st Addl. Munsiff Forest Magistrate, Jammu and also deal with criminal urgent matter of the said court during the above mentioned period.

Sd/-

(Kishore Kumar)

Pr. Distt. & Sessions Judge
Jammu

No:- 11052-57/PDSJ-J

Date: 09.02.22

Copy to the:-

1. Worthy Registrar General, Hon'ble High Court of J&K at Jammu/Srinagar, for information.
2. Secretary to Hon'ble Mr. Justice D.S. Thakur, (Administrative Judge for Jammu District) High Court of J&K, for the information of His Lordship.
3. CJM Jammu for information.
4. 1st Addl. Munsiff Forest Magistrate, Jammu for information.
5. Munsiff (JMIC), Jammu, for information and compliance.
6. Office Copy for record.
7. E.C.O.W.


Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
Jammu
JAMMU.

09.2.22